

**GOVERNMENT OF INDIA
AGRICULTURE AND FARMERS WELFARE
LOK SABHA**

STARRED QUESTION NO:25
ANSWERED ON:01.12.2015
National Crop Insurance Programme
Gaikwad Prof. Ravindra Vishwanath;Sule Smt. Supriya Sadanand

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether the Government has recently reviewed the implementation of the National Crop Insurance Programme (NCIP) in the country and if so, the outcome thereof;
- (b) whether several deficiencies have been identified during the review of the programme and if so, the corrective measures initiated by the Government in this regard;
- (c) the number of farmers benefitted under the programme during the last one year in each State/UT; and
- (d) the steps taken/proposed to be taken by the Government to make the programme more effective?

Answer

MINISTER OF AGRICULTURE AND FARMERS WELFARE
???? ???? ?????? ?????? ???? (SHRI RADHA MOHAN SINGH)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 25 DUE FOR REPLY ON 1ST DECEMBER, 2015.

(a) & (b): Improvement in crop insurance schemes to make these more scientific in order to better serve the interests of the farmers, is a continuous process and steps are taken in this regard by the Government from time to time. Government has reviewed the existing National Crop Insurance Programme (NCIP) in consultation with various stakeholders including State Governments in order to improve NCIP. Following issues have been identified in the Modified National Agricultural Insurance Scheme (MNAIS) and Weather Based Crop Insurance Scheme (WBCIS) components of NCIP:-

- i) Increase in the farmers' share of premium.
- ii) Reduction of Sum Insured due to capping on actuarial premium under MNAIS and WBCIS.
- iii) Increase in number of Crop Cutting Experiments.
- iv) High Variability in premium rate between neighboring districts under MNAIS.
- v) Higher premium in districts having high risk.
- vi) Difficulties faced by States in allocation of districts/areas to insurance companies.

In view of the above, Government has initiated the process of modification of the existing Crop Insurance Schemes.

(c): State-wise details of number of farmers benefitted under the Crop Insurance programme during the last one year is Annexed.

(d): Continued efforts are being made to make the scheme more beneficial and effective for farmers by reviewing the schemes from time to time and incorporation of farmer friendly features. Concerned agencies of State Governments in coordination with the insurance companies create awareness among farmers through publicity of Crop Insurance Schemes. The salient activities under awareness campaign includes the publicity of benefits of the scheme through advertisements in leading National/local News Papers, telecast through audio-visual media, distribution of pamphlets, participation in agriculture fairs / melas / ghosti and organization of workshops / trainings and sending SMSes through Kisan Portal etc. A new portal of Crop Insurance has also been launched through which premium applicable to farmers' crop can be calculated.